

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/120/2018**

**Date of decision: 13.07.2018**

**M.A. No.60/165/2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Pinki, aged 35 years D/o Sh. Ram Mahar, W/o Sh. Namit Swami, R/o H. No.850/1, Sector 40-A, Chandigarh. Group C.

**... APPLICANT**

**VERSUS**



1. Union of India through the Secretary, Government of India, Ministry of Home Affairs, North Block, New Delhi.
2. Chandigarh Administration through Advisor to the Administrator, Education, U.T. Secretariat, Sector-9, Chandigarh.
3. Secretary, Department of Education, Chandigarh 1<sup>st</sup> Floor, Additional Deluxe Building, Sector-9, Chandigarh.
4. Director Public Instructions (School) now re-designated as Director School Education, Education Department, Chandigarh Administration, Additional Deluxe Building, Union Territory, Chandigarh.
5. Ms. Mukesh Kumari D/o Sh. Satyapal, DPE Mistress, Government Model High School, Khuda Jassu, Chandigarh, through Respondent no.4.

**... RESPONDENTS**

**PRESENT:** Sh. R. K. Sharma, counsel for the applicant.  
Sh. A.L. Nanda, counsel for respondents no.2 to 4.  
None for other respondents.

**ORDER (Oral)**

...  
**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel appearing on behalf of the Chandigarh Administration apprised this Court that the respondents have scrapped the entire selection of TGT/JBT by taking a conscious decision, therefore, he submitted that this O.A. is not maintainable in its present form.
2. Sh. R.K. Sharma, learned counsel for the applicant submitted that since affected persons have already approached this Court in a number of cases and have been granted stay also, therefore, the matter may be disposed of at this stage, with liberty to the applicant to move an application for revival of this O.A. after decision in those bunch matters, if need arises.
3. Ordered accordingly. MA also stands disposed of accordingly.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 13.07.2018.

Place: Chandigarh.

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